

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

CIVIL JUDGES (JUNIOR DIVISION) – Postings of newly appointed Civil Judges (Junior Division) – ORDERS - ISSUED.

ROC.NO.255/2025-B.SPL.

NOTIFICATION NO.258–B.SPL.

DATED:17.03.2025

G.O.Ms.No.34, Law (L and LA&J-Home-Courts. A) Department, dated 28.02.2025.

The High Court made the following postings and transfers of Civil Judges (Junior Division):-

The candidates mentioned in Column Number 2 who have been appointed as Civil Judge (Junior Division) by direct recruitment vide G.O.Ms.No.34 Law (L.A & J – Home Courts.A) Department dated 28.02.2025 from the Government of Andhra Pradesh, are posted to the Courts mentioned in Column Number 3; and are directed to take charge of their respective posts from the officers mentioned in Column Number 4 of the corresponding row.

SL NO.	NAME OF THE CANDIDATE	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
1.	Ms. YARRAM SHALINI REDDY, 1-573/3, Andalamma colony, MCC, Mancherial, Adilabad District, Telangana – 504208	I Additional Civil Judge (Junior Division) Ongole, Prakasam District (Post Kept Vacant)	II Additional Civil Judge (Junior Division), Ongole, Prakasam District.
2.	SRI KAMISETTY SURYA TEJA H.No.3-1-19/2E, Vidya Nagar Colony, Chunchupalli (Village, Mandal), Bhadradi Kothagudem District, Telangana-507101.	Additional Civil Judge (Junior Division), Tiruvur, Krishna District Vice Ms. Atluri Sindhura transferred.	Civil Judge (Junior Division), Mylavaram, Krishna District.

3.	SMT. ATLURI SINDHURA, Additional Civil Judge (Junior Division), Tiruvur, Krishna District. (now undergoing Practical Training from 03.03.2025 to 29.03.2025)	Principal Civil Judge (Junior Division), Tiruvur, Krishna District (Post Kept Vacant)	Smt. Atluri Sindhura, after completion of her Practical Training, shall take charge of her post from Civil Judge (Junior Division), Mylavaram, Krishna District.
4.	Ms. SUNKARA SRIREKHA, D.No.2/57, Road No.2, Chanakyapuri colony, Near D-mart, West Godavari District – 534002	Additional Civil Judge (Junior Division), Amalapuram, East Godavari District Vice Ms. A.Himabindu transferred.	Civil Judge (Junior Division), Mummidivaram, East Godavari District.
5.	SMT. A.HIMABINDU Additional Civil Judge (Junior Division), Amalapuram, East Godavari District. (now undergoing Institutional Training from 20.01.2025 to 28.03.2025)	Principal Civil Judge (Junior Division), Amalapuram, East Godavari District. (Post Kept Vacant)	Smt. A.Himabindu, after completion of her Institutional Training at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District shall take charge of her post from Civil Judge (Junior Division), Mummidivaram, East Godavari District.
6.	Ms. KEMBURU NYMISHA #12/128, First Floor, Laveru Road, Cheepurupalli, Viziangaram District- 535128.	Civil Judge (Junior Division), Rajam, Srikakulam District (Post Kept Vacant)	Civil Judge (Junior Division) Ponduru, Srikakulam District
7.	Ms. NUTHANAGANTI TEJASWINI #3-160, Kondamallepally, Nalgonda District, Telangana-508243.	Additional Civil Judge (Junior Division), Rayachoti, Kadapa District (Post Kept Vacant)	Civil Judge (Junior Division) Railwaykodur, Kadapa District
	Ms. Nuthanaganti Tejaswini, shall also take charge of the post of Principal Civil Judge (Junior Division), Rayachoti, from Civil Judge (Junior Division) Railway kodur, Kadapa district and shall be in full additional charge of the said post until further orders.		
8.	Ms. SHAIK ROSHAN #10-5-18, Near Vidyadakendram School, Park road, Sattenapalli, Guntur District – 522403.	II Additional Civil Judge (Junior Division) (Juvenile Court), Ongole, Prakasam District, Vice Smt. P.Bhanu Sai transferred.	Smt. P.Bhanu Sai, II Additional Civil Judge (Junior Division), (Juvenile Court), Ongole, Prakasam District.

9.	On relief SMT. P.BHANU SAI, II Additional Civil Judge (Junior Division), (Juvenile Court), Ongole, Prakasam District.	Principal Civil Judge (Junior Division), Ongole, Prakasam District. (Post Kept Vacant)	She shall regularly assume charge as Principal Civil Judge (Junior Division), Ongole, Prakasam District, which post she is holding full additional charge.
10.	Ms. KOMMURI SAI MONICA RAO #402, Nimish royal, Doctors colony, Seethammadhara, Visakhapatnam District – 530013	VI Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District. Vice Smt. N.Reddy Prasanna transferred.	Smt. N.Reddy Prasanna, VI Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
11.	On relief SMT. N.REDDY PRASANNA, VI Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	Principal Civil Judge (Junior Division), Rajamahendravaram, East Godavari District. (Post Kept Vacant)	She shall regularly assume charge as Principal Civil Judge (Junior Division), Rajamahendra-varam, East Godavari District, which post she is holding full additional charge.
12.	Sri MUKESH KUMAR.P #10-03-32/8/1/A, Near Renuka Yellama temple, Manbhum Avalon backside, East Marredpally, Hyderabad, Telangana-500026.	Additional Civil Judge (Junior Division), Badvel, Kadapa District (Post Kept Vacant)	Principal Civil Judge (Junior Division), Proddatur, Kadapa District.
Sri Mukesh Kumar P., shall also take charge of the post of Principal Civil Judge (Junior Division) Badvel, from Principal Civil Judge (Junior Division), Proddatur, and shall be in full additional charge of the said post until further orders.			
13.	Ms. S.TEJASHWINI, H.No.8-6-152/10/B, Padmavathi colony, Mahabubnagar, Telangana-509001.	I Additional Civil Judge (Junior Division), Nandyal, Kurnool District Vice Ms. S.Lakshmi Karri transferred.	Smt. S.Lakshmi Karri, I Additional Civil Judge (Junior Division), Nandyal, Kurnool District.

14.	On relief SMT. S.LAKSHMI KARRI, I Additional Civil Judge (Junior Division), Nandyal, Kurnool District.	Principal Civil Judge (Junior Division), Nandyal, Kurnool District. (Post Kept Vacant)	She shall regularly assume charge as Principal Civil Judge (Junior Division), Nandyal, Kurnool District, which post she is holding full additional charge.
15.	Sri SHAKE KHWAJA RAHIMAN #5/11/171, Korrey Vari Street, Giddalur, Prakasam District-523357	I Additional Civil Judge (Junior Division), Nidadavole, West Godavari District (Post Kept Vacant)	II Additional Civil Judge (Junior Division), Kovvur, West Godavari District.
Sri Shake Khwaja Rahiman, shall also take charge of the post of Principal Civil Judge (Junior Division), Nidadavolu from II Additional Civil Judge (Junior Division), Kovvur, West Godavari District, and shall be in full additional charge of the said post until further orders			
16.	Ms. MOGURAM GAYATHRI H.No.4-82, Wadkapoor, Julapally, Karimnagar District, Telangana 505525.	II Additional Civil Judge (Junior Division), Narsaraopeta, Guntur District (Post Kept Vacant)	Principal Civil Judge (Junior Division), Narasaraopet, Guntur District.
17.	Ms. VINDELA GEETHA BHARGAVI Flat No.105, Sri Bhagavan Hill View, 3 rd right from PM palem, Last bus stop to Baba College Road, Bakkannapalem, Visakhapatnam District – 530041	Additional Civil Judge (Junior Division), Repalle, Guntur District, Vice Ms. B.Rupa Sree, transferred.	II Additional Civil Judge (Junior Division), Tenali, Guntur District.
18.	MS. B.RUPA SREE, Additional Civil Judge (Junior Division), Repalle, Guntur District. (now undergoing Institutional training from 20.01.2025 to 28.03.2025)	Principal Civil Judge (Junior Division), Repalle, Guntur District. (Post Kept Vacant)	Ms. B.Rupa Sree, after completion of her Institutional Training at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District shall take charge of her post from II Additional Civil Judge (Junior Division), Tenali

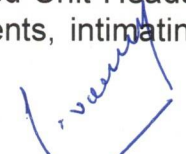
All the newly appointed Civil Judges (Junior Division) are directed to submit Medical Fitness Certificate obtained from a Doctor not below the rank of Civil Surgeon and submit the same to the Principal District and Sessions Judges concerned. In turn the Principal District and Sessions Judges shall forward the same to the High Court of Andhra Pradesh.

All the Principal District Judges or their nominated officers are directed to administer the oath to the newly appointed Civil Judges (Junior Division) when they report for duty.

All the newly appointed Civil Judges (Junior Division) are directed to take charge on or before **01.04.2025 without fail.**

NOTE: 1. The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

2. The officers from whom they may have to take charge are on leave or absent for any reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned (along with G.O.)
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
9. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

10. THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

11. The Pay and Accounts Officer, Nidhi Bhavan, Mangalagiri, Guntur District.

12. THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

13. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.

**GOVERNMENT OF ANDHRA PRADESH
ABSTRACT**

Public Services – Andhra Pradesh State Judicial Service – Civil Judges
(Junior Division) - Notified for the year, 2024 – Selection of candidates -
Approved – Orders – Issued.

LAW (L AND LA&J-HOME-COURTS.A) DEPARTMENT

G.O.Ms.No.34

Dated.28 -02-2025.

Read the following:-

1. From the Registrar (Recruitment), High Court of Andhra Pradesh, Lr.ROC.No.04/2024-RC, dated:29.11.2024.
2. From the Addl. Director General of Police, Intelligence, AP., letters ID No.23-34/VI/2025, dt.29.01.2025, 03.02.2025, 04.02.2025, 05.02.2025 & 13.02.2025

ORDER:

In the reference first read above, the Registrar (Recruitment), High Court of Andhra Pradesh has stated that a notification was issued inviting applications for appointment of Civil Judge (Junior Division) in the State Judicial Service for the year, 2024 and submitted the list of candidates selected for the said posts.

2. The Registrar (Recruitment), High Court of Andhra Pradesh while furnishing the list of Twelve (12) provisionally selected candidates, has requested the Government to issue necessary orders for appointment of the said Twelve (12) provisionally selected candidates to the posts of Civil Judge (Junior Division) under direct recruitment notified for the year, 2024.

3. In the reference 2nd read above, the Character and antecedents of the candidates have been got verified by the Addl. Director General of Police, Intelligence, Andhra Pradesh, Vijayawada.

4. After due verification and detailed examination, the Government of Andhra Pradesh hereby approve the selection of Twelve (12) candidates specified in the Annexure to this order for appointment as Civil Judges (Junior Division) under Direct Recruitment, respectively.

(Contd..P.2)

5. Government hereby direct that the candidates shall undergo the prescribed period of training after executing bonds on their appointment as per rule 8 of the Andhra Pradesh State Judicial Service Rules, 2007. On completion of the prescribed training, they shall be appointed temporarily as Civil Judges (Junior Division). The appointment of the said candidates as Civil Judges (Junior Division) and their deputation to undergo prescribed training shall be subject to the production of physical fitness certificates by them to the Hon'ble High Court of Andhra Pradesh.

6. Accordingly, the following Notification will be published in the extraordinary issue of the Andhra Pradesh Gazette.

NOTIFICATION

In exercise of the powers conferred by rule 4(1) of the Andhra Pradesh State Judicial Service Rules, 2007, the Governor of Andhra Pradesh hereby appoints Twelve (12) candidates mentioned in the Annexure appended to the Notification, as Civil Judges (Junior Division) by method of direct recruitment, respectively.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

**GOTTAPU PRATIBHA DEVI
SECRETARY TO GOVERNMENT
LEGAL AND LEGISLATIVE AFFAIRS & JUSTICE
LAW DEPARTMENT**

To

The Commissioner of Printing, Stationery and Stores
Purchase, A.P., Muthyalampadu, Vijayawada - for
publication of the Notification in the Andhra Pradesh
Gazette (2 copies).

The Registrar (Recruitment), High Court of Andhra Pradesh, Nelapadu,
Amaravati.

The Registrar General, High Court of Andhra Pradesh, Nelapadu,
Amaravati.

The individual concerned through the Registrar (Recruitment), High Court
of Andhra Pradesh, Nelapadu, Amaravati.

The Accountant General, Andhra Pradesh, Mangalagiri.

The Director General of Police, Intelligence, Andhra Pradesh, Vijayawada.

The Director General of Police, Andhra Pradesh, Mangalagiri.

The Director of Treasuries and Accounts, Andhra Pradesh, Mangalagiri.

(Contd..P.3)

The Pay and Accounts Officer, Andhra Pradesh, Mangalagiri.

Copy to:-

The P.S. to Special Chief Secretary to Governor, Raj Bhawan.

The P.S. to Secretary to Hon'ble Chief Minister.

The P.S. to Chief Secretary.

The P.S. to Secretary, Law Department.

The Law (C) Department.

The Director of Translation, A.P., for translation of Telugu version.

SF/SCs.

//FORWARDED::BY ORDER//


SECTION OFFICER

ANNEXURE

ANNEXURE TO G.O.MS.No.34, LAW (L AND LA&J-HOME-COURTS.A) DEPARTMENT DATED:-28-02-2025.

**LIST OF CANDIDATES SELECTED FOR THE POSTS OF
CIVIL JUDGES (JUNIOR DIVISION) BY DIRECT RECRUITMENT**

BY DIRECT RECRUITMENT

Sl. No.	Hall Ticket No.	Name and Address with date of birth	Qualification	Class/Category	Marks
01.	JCJ24202	Ms. YARRAM SHALINI REDDY , 1-575/3, Andalamma colony, MCC, Mancherial, Adilabad District, Telangana-504208. (D.O.B:20.07.1998)	M.L.	OC(W)	238.67
02.	JCJ24318	Sri KAMISSETTY SURYA TEJA H.No.3-1-91/2E, Vidya Nagar colony, Chunchupalli (Village, Mandal), Bhadradi Kothagudem District, Telangana-507101. (D.O.B:19.09.1998)	LL.B.	BC-D	233.58
03.	JCJ24097	Ms. SUNKARA SRIREKHA D.No.2/57, Road No.2, Chanakyapuri colony, Near D-mart, West Godavari Dist - 534002. (D.O.B:24.08.1999)	LL.B.	OC(W)	224.58
04.	JCJ24072	Ms. KEMBURU NYMISHA #12/128, First floor, Laveru Road, Cheepurupalli, Vizianagaram Dist- 535128. (D.O.B:04.08.2000)	B.A.LL.B.	BC-D (W)	221.75

05.	JCJ24312	Ms. NUTHANAGANTI TEJASWINI #3-160, Kondamallepally, Nalgonda Distrct, Telangana - 508243. (D.O.B:11.10.1999)	LL.B.	BC-A(W)	215.92
06.	JCJ24262	Ms. SHAIK ROSHAN #10-5-18, Near Vidyakendram School, Park road, Sattenapalli, Guntur Dist-522403. (D.O.B:18.03.2001)	B.A.LL.B.	BC-E(W)	220.00
07.	JCJ24044	Ms. KOMMURI SAI MONICA RAO #402, Nimish royal, Doctors colony, Seethammadhara, Visakhapatnam Dist- 530013. (D.O.B:29.06.1998)	LL.B.	OC(W)	215.33
08.	JCJ24038	Sri MUKESH KUMAR. P #10-03-32/8/1/A, Near Renuka Yellama temple, Manbhum Avalon backside, East Marredpally, Hyderabad, Telangana-500026. (D.O.B:26.08.1995)	M.L.	BC-B	208.42
09.	JCJ24290	Ms. S. TEJASWINI H.No.8-6-152/10/B, Padmavathi colony, Mahabubnagar, Telangana - 509001. (D.O.B:03.10.2000)	LL.B.	ST(W)	204.50
10.	JCJ24181	Sri SHAKE KHWAJA RAHIMAN #5/11/171, Korrey Vari Street, Giddalur, Prakasam Dist-523357. (D.O.B:12.04.1996)	LL.B.	BC-E	196.17

11.	JCJ24364	Ms. MOGURAM GAYATHRI H.NO.4-82, Wadkapoor, Julapally, Karimnagar District, Telangana 505525. (D.O.B:29.12.1997)	LL.B.	SC(W)	192.33
12.	JCJ24216	Ms. VINDELA GEETHA BHARGAVI Flat No.105, Sri Bhagavan Hill View, 3rd right from PM palem, Last bus stop to Baba College Road, BakkannaPalem, Visakhapatnam Dist- 530041. (D.O.B:12.07.1998)	LL.M.	ST(W)	181.83

**GOTTAPU PRATIBHA DEVI
SECRETARY TO GOVERNMENT
LEGAL AND LEGISLATIVE AFFAIRS & JUSTICE
LAW DEPARTMENT**

CERTIFICATE OF PHYSICAL FITNESS	Medical Officer not below the rank of Civil Surgeon.
	District Medical and Health Officer.

Name and rank of the officer granting the certificate _____

I do hereby certify that I have examined (Full name) _____

_____ a Candidate for
employment under the Government of Andhra Pradesh, in the _____
_____ service, as _____

and cannot discover that he/she has any disease, constitutional, affliction, or bodily infirmity except that his/her weight is an **excess/below** the standard prescribed, or except.

I do/do not consider this a disqualification for the employment he/she seeks.

I do further certify that in my opinion his general physical condition is such as to enable him to perform efficiently the active duties of executive service.

I also certify that he/she has marks of small **pox/vaccination**.

Chest measurement in inches	On full Inspiration	:	
	On full expiration	:	
	Difference (expansion)	:	
	Cms. Cms.		

Height: _____ **Cms.**

Weight _____ **Kgs.**

His/her vision is normal.

Hypermetropic

(_____)

(Here enter the degree and defect, and the strength of correction glasses)

Myopic (_____)

(Here enter the degree and defect, and the strength of correction glasses)

Astigmatic (simple or mixed) _____

(Here enter the degree and defect, and the strength of correction glasses)

Hearing is normal, defective (much or slight).

Urine ----- Does chemical examination show (i) albumen, (ii) sugar, state specific gravity.

Personal marks (atleast two should be mentioned)

Station:

Dated:

Signature :

Rank :

Designation :